

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 27.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/461/2020
NAME OF THE PETITIONER(S) : Three C Visuals
NAME OF THE RESPONDENT(S) : Hatsun Agro Products Ltd
UNDER SECTION : Sec 9 Rule 6 Of IBC

ORDER

Mr. B.Sarath Babu, Advocate for the Petitioner and Ms. Akshayaa, Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Corporate Debtor represents that the Counter has been filed before this Tribunal on 07.01.2021, however, Ld. Advocate for the Petitioner represents that the same has not been made available.

In the circumstances, Ld. Advocate for the Corporate Debtor is directed to make available the same through e-copy mode to the e-mail ID of the Ld. Advocate for the Petitioner in a day or two.

Post this matter on **03.03.2021** for enquiry.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)